

Title: Introduction of the Scheduled Castes and the Scheduled Tribes (Reservation in Services) Bill, 2000.

15.33 1/2 hrs.

SHRI PRAVIN RASHTRAPAL (PATAN): Sir, I beg to move for leave to introduce a Bill to provide for reservation in services for the Scheduled Castes and the Scheduled Tribes in establishments under the Central and State Governments and in private sector and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for reservation in services for the Scheduled Castes and the Scheduled Tribes in establishments under the Central and State Governments and in private sector and for matters connected therewith or incidental thereto "

The motion was adopted.

SHRI PRAVIN RASHTRAPAL : I introduce the Bill.